

On. 26. 5. 04

For further orders.

L
5/2

Bund

On. 26. 12. 04

For further hearing
as P/H. with OA 414/04

L
5/11

Bund

P/H matter
stay for 25/11/04

L
24/11

Bund

On. 26. 25. 11. 04

Copies of order
prepared for counsel
for both sides.

L
30/11

Bund

For further hearing
as P/H.

L
20/11

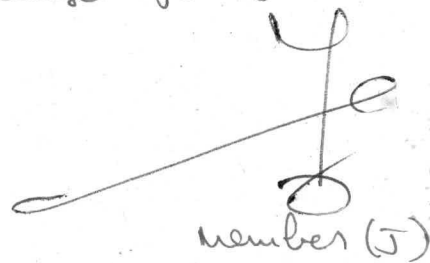
Bund

Order dated 25. 11. 04

This part heard matter be listed
before the Division Bench on 20. 12. 04

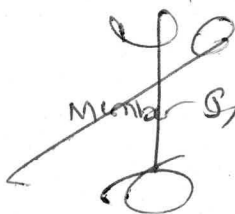
Interim order passed in this case
earlier shall continue to remain
in force until further orders.

Hand over the copies of this
order to the counsel for both the
parties.


member (J)

20. 05. 05

This OA is disposed of —
in terms of common order passed on
20/05/05:


member (J)


member (J)